

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/ 2018	-	Admission	Rule 6 of I&B	M/s Ekonta Corporation V/s M/s Shree Venkateshwara Sponge and power Pvt Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1 MANEESHA KONGOLI  
# 9620209706

Petitioner.

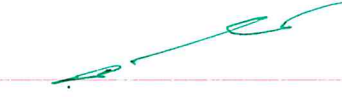


**ORDER**

Matter is listed today for admission. Registry raised objections that company has to comply certain provisions of the code. List it on 24/01/2018.



**Member (T)**



**Member (J)**